

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

13. C.P.(IB)-4417(MB)/2018

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **26.11.2019**

NAME OF THE PARTIES: CBRE South Asia Pvt Ltd

**v/s.**

Supreme Housing & Hospitality Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

At the request of both the sides, list this matter on 12.12.2019.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)  
/NP/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)